

NOTICE

This is for the information of the Advocates, litigants and general public.

With regard to precautionary measures in wake of pandemic due to outbreak of Novel Coronavirus (COVID-19), the following decision has been taken by the Hon'ble Chairperson, High Court Legal Services Committee:

“The Bimonthly Lok Adalat which is scheduled to be held on 21.03.2020 (Saturday) has been postponed over the corona virus threat till the time coronavirus pandemic is controlled to a large extent or till further orders.”

BY ORDERS OF HON'BLE THE CHIEF JUSTICE

**Sd/-
Secretary, HCLSC
18.03.2020**